GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3548

TO BE ANSWERED ON THE 8th AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)
TENDER FOR PURCHASE OF SPEED BOATS

3548. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has cancelled a tender for the purchase of 75 speed boats which were sanctioned for coastal security after the 26/11 Mumbai terror attacks in 2008;
- (b) if so, the details thereof;
- (c) whether the Government has decided to invite fresh tenders in lieu of the cancelled tender; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): Ministry of Home Affairs has floated a Limited Tender Enquiry (LTE) to Public Sector Undertakings (PSUs) who are engaged in boat building for procurement of 75 nos. of different types of boats, sanctioned under Coastal Security Scheme (Phase-II). No tender was issued for procurement of these 75 boats earlier.
